

ITEM NO.804
(Mentioning)

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1912-1916/2017

PRADEEP KUMAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
HOME DEPARTMENT SECRETARY & ORS.

Respondent(s)

Date : 31-07-2024 These appeals were mentioned today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE SUDHANSHU DHULIA
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s) Mr. Bibek Tripathi, Adv. (mentioned by)
Mr. Y. Lokesh, Adv.
Mr. P. Soma Sundaram, AOR

For Respondent(s) Mr. Shashank Shekhar Singh, AOR
Mr. Ankur Yadav, AOR
Mr. Yash Pal Dhingra, AOR

UPON being mentioned the Court made the following

O R D E R

Upon being mentioned by the appellant, we are of the view that
no order is required to be passed in respect of early listing plea.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS

(KAMLESH RAWAT)
ASSISTANT REGISTRAR